

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

CP 1051/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: **NAGPUR NAGARIK SAHAKARI BANK**
LTD V/s SHRI ADITYA S/O
SHANKARRAO GADRE

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Aakanksha Nehara, Advocate a/w Mr. Anuj Jhaveri, Advocate a/w Mr. Mihir Modi, Advocate i/b PSL Advocates & Solicitors appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks time to have further instructions in relation to way forward.
3. List this matter on **23.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)